REFERENCE TO THE RE: KILLING OF SOME PASSENGERS OF A BUS COMING FROM MUKTSAR TO DELHI

SHRI JASWANT SINGH (Rajasthan): Mr. Deputy Chairman, Sir, I have a submission to make. It is an alarming piece of news which Mr. Vajpayee has just given, that a bus coming from Muktsar to Delhi was held up and 15 or 16 of its passengers have been killed. I am also given to understand that the Treasury Benches have taken a decision that the Home Minister has to maite a statement on this incident which has taken place this morning. I think it will only be right and proper that, as we are discussing security, the Home Minister be directed to come and make a statement now...

MR. DEPUTY CHAIRMAN: Please resume your seat now.

SHRI JASWANT SINGH;... that we can discuss all that we are discussing about security in the light and context of this major incident that has taken place.

SHRI SUKOMAL SEN (West Bengal): It is a right proposition. The Home Minister should come make a statement. It is a serious development.

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): I support Mr. Jaswant Singh and Mr. Sukomal

THE MTNISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (SHRI SITARAM KESRI): The Home Minister has rushed to the site

गृह मंत्री उस जगह पर गये हैं और अभी ग्राज . . . (व्यवधान)

(मध्य श्री ग्रटल बिहारी वाजपेयी प्रदेश): उनके जाने से क्या होता है?

matter of Urgent Public Importance

श्री सीताराम केसरी : मेरी बात सुन लीजिए। इस सिलसिले में सरकार अपना वक्तव्य श्रापके समने देगी।

श्री श्रटल बिहारी वाजपेयी: सदन उठने से पहले।

श्री सीताराम केसरी: हां, सदन उठने से पहले।

एक माननीय सदस्य : छह वज ।

श्री सीताराम केसरी : हां, सदन उठने से पहले निधिचंद रूप से।

MR. DEPUTY CHAIRMAN: view of the assurance given by the Minister, I now call upon Mr. Satyanarayan Reddy to speak.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE

Inadequate security arrangements at strategic and sensitive public places in Delhi-Contd.

श्री सत्यनारायण रेष्टडी प्रदेश): डिप्टी चैयरमैन सर, ग्राज की कालिंग अटेंशन का विषय बहुत ही महत्व-पुणे है। यह ग्राज न सिफं दिल्ली बल्कि दिल्ली के अतराफ और पूरे देश के श्रांदर जो इंतजामात सेक्युटी के वारे में की गई हैं, वह काफी नहीं हैं और बहुत ही चिताजनक परिस्थिति देश में और खास करं हिंदुस्तान की राजधानी दिल्ली में पैदा हो गई है।

इसके बारे में सरकार ने जो वक्तव्य दिया है, इसमें सिर्फ वही बात कही गई है जो ग्राम परिस्थित में सेक्यर्टी मेजर्ज लेने चाहिएं, उसी हद तक उसमें बताया गया है। कोई खास इकदामात नहीं लिये गये हैं जिससे कि ग्राम जनता में एक किस्म से यह महसूस हो कि उनकी जिन्दगी की, उनके माल की हिफाजत हो सकती है। ऐसी कोई बात इस वन्तव्य से जाहिर नहीं होती है।

श्रो सत्यनारायण र हडी।

में सरकार से यह जानना चाहंगा कि दिल्लो में जो हिद्स्तान की राजधानी है, इवनें कि तो हत्याये हुई है, जो हत्य यें हुई हैं इनके बारे में सरकार ग्रीर बहां को जो पुनिय ग्रीर इंटैनिजेंस डिगार्टनेंट हैं, उन्होंने बता-क्या इक्शम त लिये हैं हरारों की पकड़ने में ? बहत ही ब्रहम लोगों को हत्या हुई हैं जैसे कि मेरे दोस्त श्री कनमाडी जी ने चंद लोगों के तम बाये हैं खास करके लिल म कर, जो लोक समा के सदस्य थ, उनको हत्या हुई, उनकी पत्नो की हत्या हुई दिन में . . . (व्यवधान)

SHRI ATAL BIHARI VAJPAYEE: Mr. Tiwari was a Member of Rajya

श्री बी॰ सत्यनारायण रेड्डी: तिवरों जो की भी और इसो तरीके से इसके पहले जो निरंकारी वाबा की भी हत्या हुई है योग धर्मन दास जो यहां के मगहर म्युनिस्तिन कौंसिलर थे, उनकी हत्या हुई।

भाज तक जनता की, लीगों की यह पता नहीं चला कि सरकार इस संबंध में ग्रीर पुलिस ग्रीर इंटैलिजेंस डिप टैमेंट कहां तक उनको पकड़ने में सबा देने में कामधाब हुई है। बाज हम रोजाना सरकार को तत्फ, पुलिस की कर्यवहा की तरफ और इंटेनिजेंस डिपार्टमेंट की तरफ ध्यान लगये रखते हैं कि कहां तक उन्होंने इसमें सफलता हासिल की है ?

ग्राज तक यह पता नहीं चला कि ललित माकिन को चित्रने मारा ग्रीर इस संबंध में सरकार ग्रीर पुलिस ने कहां तक इसमें कार्यव हो की ? इसी तरह से अर्जन दास के बारे में और जो निरंगरो बाबा, उनकी जो हत्या हुई, ब्राज तक पता नहीं चता कि उनको किसने मरा ग्रीर उनके हतारे को गिरफार किया गया है कि गहीं ?

इर द बरे में सरकार तकसील से बताए। मैं इन तमाम हत्याओं के बारे में

जानना चाहंगा। इसके अलावा दिल्ली में जितनी भी हत्य यें हुई हैं, उनके बरे में सरकार ने क्या इक्दाम न लिये हैं? इसके साथ-साथ जो दूसरे इसिडेंट्स हुए हैं, जैसे ट्रांजिस्टर बम के इंसिडेंट्स जगह-जगह पर रेलवे स्टेशन पर ग्रीर दसरे ग्रहम जो मकामात पर हए हैं और अज भी हो रहे हैं और बाज हर रोत, कोई दिन ऐसा नहीं गया है जबकि अखब रों में खबर नहीं ग्राई कि कोई बैंक न लटा गया हो। कार ट प्लेस में जो बहत ही ग्रहम सेंटर है, वहां पर एक बैंक को लटा गया। वहां जो सेक्यर्टी गई था, उसको मार दिया गया और उसका आज तक पता नहीं चला कि इस संबंध में सरकार ने क्या क येंच ही की है, वह करूपरिष्ट पकाडे गये हैं या नहीं?

Public *Importance*

इसी तरीके से अन्य बैंक डकैतो दिल्ल' राजधानी में हुई हैं और जो रेजी-डेंभल कालोनोज हैं बहा में हर रोजा यह खबर अ तो है कि कोई इस घर में घस गया और हत्या की गई और लट हुई । यह तमाम चोजें दिन-ब-दिन हो रही हैं और गृह मंत्री महोदय ने अनेने वक्तव्य में तमाम उन चर्जों के बारे में कोई रोशनो नहीं डली। मैं जानना चाहंगा कि दिल्लो में खास कर दो-तीन सालों में कितगी हत्यायें हुई हैं ? और इनके बारे में कितने लोग पकड़े गए और कितने लोगों के खिल फ क येव ही की गई और कितने लोगों को सजा दी गई? इसके साथ-साथ जो हकैतियां हैं कितने बैंक्स दिल्लो में ल्टे गए, कितने लोग पकड़े गए और कितनों को सजा हई? जो रेजोडेंशियन डकैतियां ग्रीर हत्य ये हुई हैं, उनकी तफ़बोल क्या है और उनके बारे में सरकार ने क्या कर्यवहीं की है? मैं सरकार से यह जनता चाहंगी कि जो उन्होंने परा 6 में बताया है कि,

"The Delhi Police have taken the following steps to supplement security arrangements at strategic sensitive public places:"

उन्होंने बताया है कि 1 से 10 तक के बताये हए स्थानों का इन्तजामात किए

भए,जो ग्राम हालत में इंतजामात होने ही चाहिएं कीर होते हैं। इसमें कोई खास बात नहीं है। जो मब स्थिति देश में है उसको मद्देनज़र रखते हए श्रापने क्या दूसरे इंतजामात किए हैं जिससे कि इस देश को, इस देश की जनता को यह यकीन हो जाए सरकार उनकी जिल्दगी की, उनके बच्चों की और उनकी प्रापर्टी की रक्षा कर सकते है। मैं कहंगा कि सरकार इस संबंध में पूरे तरीके से नाकाम रही है और इस सरकार से कोई उम्मीद नहीं की जा सकता है कि यहां के लोगों की जिन्दगी की हिफाजत हो सकती है। मझे अप मुग्राफ करें कि जो गृह मंत्री हैं, यह गृह मंत्री तो बन गए हैं, ग्रीर हर वक्त गृह मंत्री धाते हैं, है। गृह मंत्रो ही क्या, जो केन्द्र की lic places in Delhi are not inadequ-सरकार है वह पुरो तरह से नाकाम हुई ate." है। जो हत्याये हुई हैं ग्रीर जो परिस्थित है, जैस कि इससे पहले ही कहा गया कि जो पलियामेंट है, जो देश की सब से बड़ी पंच यत है उसके भवन को ही उडाने की कोशिश की गई है। यहां तक कि पालिय मेंटके सदस्यों को किडनैप करने का भी प्रयत्न किया जा रहा है श्रीर उनके बच्चों को मां किडनैप करने का प्रयत्न किया जा रहा है। नम म चीजों के बारे में आपने कोई ऐसा खास इंतजाम किया है जिससे कि संसद सदस्य को ही नहीं बल्य ग्राम जनता को भी थकीन हो जाए कि यह सरकार हमारी हिफाजित कर सकती हैं? थैंक या

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश): माननीय उप सभापति जी, श्री स्रेश कलम ड का जो ध्यानाकर्षण प्रस्ताव है इसमें इस बात की चर्चा थी कि दिल्ली में महत्वपूर्ण तथा संवेदनशील सार्वजनिका स्थानों पर भूरक्षा की पर्याप्त व्यवस्था है। मंत्री जी का वक्तव्य जो मैंने पढ़ा है इसको पढ़ने के बाद ग्राज मझे पहली ्यार जनकारी हुई कि इस देश का सर्वोच्च संस्थाइस देश की संसद् और इस देश का सर्वोच्च न्यायालय यह महत्त्रपूर्ण स्वान नहीं हैं, क्योंकि मंत्री जी ने अपने

है, लेकिन संसद में किस प्रकार की व्यवस्था है भौर इस देश की जो सब से बड़ी सर्वोच्च न्यायपालिका है वहां पर किस प्रकार की व्यवस्था है इसकी दनिक भी मान्यदर चचित्रहीं की गई हैं। इसका मतलब यह हैं कि यह सरकार कितनी गैरसमझदार श्रीर कितनी लोकतांत्रिक ब्यस्थाग्रों के खिलाफ सोचने वार्ल है. यह मन्यवर इस बन्त का सब्त है श्रीर साथ-स थ में समझता है कि मंत्री जी का जो वक्तब्य है यह बिल्कुल झठ का पलिदा हैं और झूठ से इनका यह वक्तव्य प्रार-म्भ होता है। इनके वक्तब्य के बारे में थे केवल दो पंक्तियां पढ़का चाहता है,

"The existing security arrange-लेकिन गृह मंत्री ग्रापने कार्य में नाकाम रहे ments at strategic and sensitive pub-

> जिस दिल्ली में धर्त्रेल, 80 से सन्त निरंकारी बाबा की हत्या से अ तंकवादियों की घटन ग्रीं का सिलसिला प्रारंभ होता हैं भीर वह भाज तक चला भाता है चाहे माननीय प्रधान मंत्री श्रीमती इन्दिरा गांधी की हत्या रही हो, च है सदस्य ड ० वी ० एन ० तिव री की हत्या---हालांकि वह चन्डीगढ़ में हुई थी---या ललित मा कन या उनकी पतनी श्रीमतो गीतांनि माकन की हत्या रही हो, चाहे मनचन्दा की हत्या रही हो या काउंसिलर अर्जनदास की हत्या रही हो। मई के महीने में पिछले साल, 22 स्थानी पर एक साथ ट्रांजिस्टर वल स्त, की घटनायें हुई। किसी भी देश में ऐस[ः] नहीं हुन्ना। देश के प्रधान **मंत्री** की हत्या प्रधान मंत्री के सरक री अ वास पर उन लोगों के द्वारा की गई हो जिनकी जिम्मेदारी थी प्रधान मंत्री का सुझा करना --इससे बढकर और कोई इस बात का सब्त नह हो 2म कि सरकार कितनी अक्षम हैं और जो सरकार अपने प्रधान मंत्री की जिन्दगी को नहीं बचा सकती ऐसी सरकार को एक क्षण भी इस देश में सता में बना रहने का अधि-कार नहीं है।

जिस पुलिस की ग्राज चर्चा की गई थी इस वक्तब्य में उस दिल्लो की पुलिस

श्रिः सत्य प्रकाश मालवीय]

की और में ध्यान ग्राकवित कराना च हता हूं क्योंकि राज जो पुलिस फोर्स है--में सबको नहीं कहता---उसमें ऐसे लोग हैं...

कल्याण मंत्रालय की राज्य मंत्री [डा॰ (श्रीमती) राजन्द्र कुमारी वाजपेयी]: इलेंक्शन ने दिखा दिया देश की जनता किसके साथ हैं...(ज्यवधान) भारत की जनता से जनाब मिल गया ...

श्री सत्य प्रकाश मालवीय: जनाब कर्नाटक में मिला, जवाब आन्ध्र प्रदेश में मिला, जवाब जम्म ग्रीर काश्मीर में, हरियाणा में मिलेगा...

डा० (श्रीमती) राजेन्द्र कुमारी वाजपेयी: श्रीमतः इन्दिरा गांधो को हत्या के बाद के समय में इस देश को जनता ने हमारा साथ दिया ।

भी सत्यत्रकाश मालबीय : मान्यवर, मैं पुलिस को चर्चाकर रहाथा। मैं तीन पुलिस कर्नियों के सम्बन्ध में इस सदन का ध्यान ग्राकवित करना चाहता हं । उसका सबूत है वीर अर्बन 24 तारीख का । इसमें लिखा है—दिल्ली पुलिस के सब-इंस्पैक्टर जमानत पर रिहा । इसमें चर्चा है कि कोई सब-इंस्पैक्टर श्री शर्मा को कस्टम अधिकारियों ने 19 जून को इन्दिरा हवाई भ्रडडे के बाहर 19 लाख रुपए का सोना ग्रीर 9 लाख इपए लेकर भागने का प्रयास करते समय गिरफ्तार किया । भरोड़ा को दिल्ली पुलिस ने तीन माह की extremists? The reply was 'yes, Six'. सब-इंस्पैक्टर की ट्रेनिंग देने के बाद बर्खास्त कर दिया इपुलिए कि उन्होंने एक अन्य ट्रनिंग प्राप्त कर रहे सब-इंस्पैक्टर की **अ**श्लोल हरकत को सहन नहीं किया । तीसरी खबर दिल्ली पुलिस के बारे में म्राज की जनसता में है--दरोग के पास वायरलैस सेट ग्रौर ग्रफीम मिली । दिल्ली पुनिस के सब-इंस्पैक्टर को ग्राज सुबह गिरफ्तार करके उसके पास से एक ग्रत्यन्त ग्राध्निक वायरलेस सेट, लगभग दो किलो

बरामद किए गए । हवाई भ्रहडे पर तैनात गंभीर सिंह राणा को बंदी बनाकर उससे पूछताछ की जा रही है। जिस हवाई ग्रडडे की चर्चा हमारे मित्र श्री कलमाडी कर रहे थे, जिस स्थान पर ऐसे पुलिसकर्मी होंगे, ऐसे पुलिस ग्रधिकारी होंगे, उनके जरिए इ.स.देश के नागरिकों की सुरला कभी भी नहीं हो सकती ग्रीर इसलिए सरकार से मेरा इस बात। का ग्रन्रोध है कि दिल्ली में जो पूलिस कर्मी हों, चाहे वड़े पुलिस ग्रधिकारी हों, चाहे छोटे पुलिस अधिकारी हों, उनकी तरन्त स्क्रोनिंग करवाएं । जिनसे आशा की जाती है कि हमारी सुरक्षा करें, जिनसे आशा की जाती है कि दिल्ली में कानुन ग्रीर व्यवस्था को बनाएं, वही लोग जब अपराध कर रहे हैं, वही लोग जब लोगों को मरवा रहे हैं ग्रीर उन्हीं की साजिश से देश के बड़े-बड़े राजनेताओं की हत्या हो रही है तो इस देश में कानून श्रीर व्यवस्या नहीं रहने वाली है।

मान्यवर, 7 व्यक्ति कनाडा में गिरफ्तार किए गए और कनाडा की अदालत ने उनके अपर इस बात का आ**रोप** लगाया कि इस देश की संसद को वे उड़ाने की साजिश कर रहे थे बम के जरिए ग्रीर उसके बाद पिछले ही महीने कुछ लोग दिल्ली में भी गिरपतार किए गए । इसी संसद में पिछले सन्न में भ्रपने अतारांकित प्रश्न संख्या 54 में श्री कलमाडी ग्रीर श्री धंमचन्द्र प्रशन्त से पृष्ठा है--

Whether it is a fact that CBI is दिल्ली पुलिस की महिला थानेदार भीर enquiring into a case of attempt to दुनियां की प्रसिद्ध खिलाड़ी कुमारी प्रीति bomb the Parliament House by the

तो मैं इस सदन के माध्यम से पूछना चाहता हूं कि जब देश की संसद् को बम से उड़ाने के सिलसिले में कुछ लोग गिरफ्तार किये गये हैं, उस में भले ही सी०बी०ग्राई० की जांच चल रही हो, लेकिन उन की प्राथमिक रिपॉट क्या है और उस प्राथमिक रिपॉट के ब्राह्मर पर क्या व्यवस्था की जा रही है ? सरकार की मोर से सर्वोच्च न्यायालय भीर संसद् अफीम और चोरी के दो स्कृटर बचाने के लिये भीर जो भ्रन्य महत्वपूर्व स्थान हैं उन को बचाने के लिये क्या किया जा रहा है ?

ग्रीर ग्रंत में एक बात पूछ कर में अपनी बात समाप्त करना चाहगा । 20 जन को दिल्ली में दो व्यक्ति गिरफ्तार किये गये इस आरोप में कि वह लोग किसी मस्जिद को उड़ाने वाले थे। यह ग्रारोप पुलिस वात्रों ने लगाया है। उसके ठीक कुछ दिन पूर्व इसी दिल्ली में विरला मंदिर जो है काली बाड़ी के पास, उस मंदिर को उड़ाने के सिलसिले में भी कुछ लोग गिरफ्तार किये गये हैं। तो मैं पूछना चाहता है कि सरकार जो यह समझ रही है कि इस देश को राजधानी दिल्ली में जो कुछ सुरक्षा की व्यवस्था है वह ठीक है और असे और सुदृढ़ करने की आवश्य-कता नहीं है तो क्या सरकार इसी नतीजे पर पहुंची है, इस बात का स्पष्टीकरण मैं निश्चित हप से मंत्री जी से ग्रीर सरकार से चाहुंगा ।

SHRI SUKOMAL SEN (West Bengal): lax. Deputy Chairman, there Is no two opinions on the subject thU there should be adequate security arrangements for the vital installs tons not only in Delhi but through' ut the country because terrorists cm strike at any point. Now, Sir, wh'le we are debating hare on the security arrangements at Delhi, the report comes that the terrurists have stiuck and a large number of people have been killed. In fact, it is a very sad commentary on the debate that we are having in the Parliament today, as if we are being mocked at by the terrorists and as if we ave conducting ah exercise in tbe Paiiiament which is theoratical. How to contain terroism? Terrorists are striking, they are killing people. Sir, I would like to know from the hon. Minister that despite the narration of elaborate arrangements for containing terrorism and arranging security for the vital installations, is it not a failure on the part of intelligence to know beforehand the conspiracies of the terrorists? Sir, by gearing up the intelligence network we meant that the intelligence should

matter oj Urgent Public *Importance*

be so geared up that they can unearth the conspiracy itself and they can contain terrorism and bring t^ve culprits to book at the conspiracy stage itself and not that they are striking and then they are brought to book. In hat even, what happens. People are killed, some installations are demolished and then only, we run after them and some of them are caught and put to trial. But the intelligence agency should be so geared up that they can unearth the conspiracy itself and then only, it can be contained. But here, I see, Intelligence of the Government has totally failed. I do not know what Mr. P. Chidambaram will say? Whether he will claim, no, intelligence has not failed. It has succeeded. But in my opinion, intelligence" in our country is failing to tackle the terrorists menace.

Now, Sir although this Calling Attention Motion is confined to Delhi only yet the terrorist activities are confined not only to Delhi but it has spread everywhere. Then what about the security arrangements of the vital installations outside Delhi? Terrorists can strike at any time at any target. So, I would like to know from the hon. Minister about tfiat also. Not only that, he has mentioned in his report that in the Airports and Railway S'ations, elaborate arrangements are being made. But the terrorists may not attack just at the airport or at the railway station. In between they may attack. On the railway track something may be done. In the running bus they are doing something. They are holding it up and killing people. In this situation, how are the terrorists going to be contained? So I would like to fcnow from the hon. Minister what arrangements are being made to protect the lives of the people while they are travel-

Then, Sir, another point that I would like to mention is that in the name of security-security is very necessary and very urgent, I agree-the ordinary innocent people should not be harassed. That aspec' also should be considered. Again recently we got a circular from the Government and that circular puts some

[Shri Sukomal Sen]

restriction* on the entry of MPs in some Government departments like Defence. I do not understand what difficulty is there

SHRI SATYA PRAKASH MALA-VIYA: Also in certain parts of the Home Ministry.

SHRI SUKOMAL SEN: Yes, in certain parts of the Home Ministry. We have our identity cards. If we show the card, what is the difficulty in allowing us «o enter those offices? But still they have put some restrictions. I feel that there are unnecessary restrictions and it is unnecessary harassment even in the case of MPs. In the name of security neither the public nor the MPs should be harassed. My last question is, what will the Government do not only to check terrorism in our country, not only killing of people in a bus or by exploding an aircraft or by exploding some vital installation, but also individual assassinations that are taking place? Some of my friends have mentioned it. Nobody knows who wiH be assassinated, when and where because we are all raising our voice against terrorism. Everybody is raising his voice against terrorism and so everybody must be a target of terrorism. So what is the guarantee of individual safety and security? How many people will be guarded by the Government? What are the elaborate arrangements for the security of all those who are engaged in public work and who are raising their voice against terrorism? How will they be safe? Unless their safety and security is to a certain extent ensured, it will be very difficult to fight terrorism from inside Parliament only. So I would like the hon. Minister to clarify these aspects.

SHRI JASWANT SINGH (Rajasthan): Mr. Deputy Chairman, Sir, there is a certain pointedness that has been given to this morning's discussion on account of the fact that has been brought to the notice of the House by the hon. Member, Shri Vajpayee. Now, I have listened with some care to the statement of the hon. Minister of State, which I find to be bureaucratically informative. That is perhaps to its nature.

SHRI P. CHIDAMBARAM; Whose nature?

SHRI JASWANT SINGH: It is sketchy and while it is sketchily informative, it sheds no light on what is and has been of vital concern to all of us for the past so many years. When the history of this period, particularly the post-1980 period, gets to be analysed by historians, the two most signal failures that they will point out to are the failures of intelligence and of security. Time does not permit me to elaborate what I say. And it is not only on account of the late Prime Minister's assassination- or the continuing violence or the acts of terrorism that afflict the land which make me say so. There is also a certain pointedness to this debate enquiring into the security systems in Delhi because there is a symbolism of Delhi, which is not just the administrative capital of the country. Delhi is symbolically the heart of India. If security systems in Delhi are inadequate, if security systems in Delhi represent repeated failures, then they do not convey a message of assurance or conviction about the governance or about how things are going on in the country. So what characterises the security systems in Delhi to a lay citizen like me? There are four or five characteristics which I will put across to the hon. Minister of State and I would appreciate if in his reply, he elaborates on them. The first Is that the security systems in Delhi are partial and inadequate because they are overconcentrated. I will take a minute to explain why they are inadequated and they are overconcentrated. They are overconcentrated in the political heart of this vast snrawling metronolis which is Delhi. As far as the political heart of this metropolis is concerned, there is a proliferation of security agencies, of security personnel but not security-minded ness, just »he illusion of security. Because of this over-concentratedness the requirements of the rest of the metropolis are downgraded, have become of secondary importance. That is the first lack.

The second is that the security systems in D-lhi are unintellicent. They are unintelligent bo'h in their approach and in the lack of intelligence that they have.

They are unintelligent in their approach -which is exemplified by two or three examples which I will give as I proceed further. The lack of intelligence input is obvious to all. I started by saying that when historians begin to analyse what went wrong in the last five-six years, they will say that failure of intelligence was oae of the most signal failures of these past years That failure continues; the lick of intelligence input continues to be one of our major security deficiencies. Therefore, they are inefficient. That is Hie characteristic of the security systems in Delhi. Why are they inefficient? They are inefficient because there is no coordination, there is no one single authority which can weave all the agencies of lawkeeping, of security, into one efficient, one purposeful. organisation and yield them as one. They are inefficient because of my final observation on the security systems in the capital; because they are overobtrusive; overobtrusive and, therefore, they are uncivilised. Tt is not for me to find fault with those in uniform who are entrusted with the thankless task of protecting a proliferation of VIPs in this capital. They are overobtrusive when it comes to pretending to keep secure those that feel that they need to be kept secure, but as far as the lay citizen is concerned, ho becomes of secondary importance. Because of this overobtrusiveness, there comes into being in the entire security apparatus of Delhi, a certain amount of ■ncivilisedness. I would like to caution the Government, therefore, against two very major lacks which bear repeti'ion-i Ihis lack of intelligence and the perils of overobtrusiveness. About lack of intelligence the Government has denied and will come forward to say that sufficient intelligence is available and that all efforts are being made etc. If sufficient intelligence were available, then these repeated blasts and killings could not have possibly taken place; if sufficient intelligence were available in a metropolitan capital like Delhi bombs could not have been planted on the roads in the form of transistors. I do not want to go into details and take U»e time of the House. About overobtrusrfeness however, I would like to give three examples and all these three exam-

825 RS—7.

pies are personal examples; they are not second hand. I had to go one moraine to the Armed Forces Dental Centr* which is about ten minutes away from Parliament and I chose to walk. It was a beautiful February morning and so 1 chose to walk from the Armed Forces Dental Centre to Parliament. After having crossed Vijaya Chowk suddenly somebody shouts at me from across Vijaya Chowk, "Hatao isko". T am not aa object to be removed from the road. I am not an object in the form of cattle or animals to be removed from the road. So I stayed where 1 was. Upon asking the policeman what he wanted me to do he said, though a pedestrian, he wanted me to get off the road. And when I explained to him saying that I was already off the road and I was. in fact, walking on the left side of the road, he said, 'A VIP is coming, you have to go and hide behind the bushes." This is not an exaggeration. T refused either to reveal my identity or to go and hide behind the bushes.

The second example: I am going back from the Parliament House and, unfortunately for me, the same day-some VIP, was coming-this is a daily occurrence and I am giving only three example* though it is just like this on all the road of Delhi-precisely at the moment that I had left the Parliament House I was stopped, just when I was crossing the Vijay Chowk and the policeman shouted, "Take your car off the road'. When I pointed out to him that I have an old Fiat of 1960 vintage and that I could not make it climb up and go off the road and that the best thing that I could do was to stay where I was upon which he said that he would shoot me and he would fire at me. to which I said, "This is something against which I have no power. You are free *o do so. I cannot possibly take the car off the road."

Now, I come to the third example Both of my sons happen to be 'Singh's, and this is an accident of birth and both of them, whenever thqy leave the country. everytime they leave the country—they are both students—are stopped at the

[Shri Jaswant Singh]

Immigration and everytime the Immigration has asked them, "You better change your names and add surnames. Aa a matter of principle, I said, they would not add surnames and merely because a 'Singh* is there to their names, they are treated as suspects. (Time Bell rings).

One more example: Manvendra Singh, another son of mine, has also suffered the same fate. He is stopped on the .o;id and he is told: "You better stop. \ VIP is coming.". He stops. A policeman pulls him out of the car by his collar and takes his car and keeps it for three 'iours and he tells on the portable wireless set which they carry that he was possibly trying to ram the Prime Minister's carl For three hours my son is kept in police custody! I consider all thes; incidents as demeaning as a citizen and not as an MP and they are demeaning even to complain about. It is because, as I said, of this kind of over-obtrusiveness, combined with inefficiency of security systems, combined with a lack of intelligence, that is at the heart of the creation of a whole climate of insecurity. You have made it so obtrusive. The world over there is terrorism and the whole world is faced with terrorism. You can so to any other part of the world and see. Nowhere else in the world do we have such an uncivilized security, such an over-security to the VIPs such an obtrusively uncivilized security system, therefore, such an inefficient security system as we have in India. And I charge the prei Government of India with perpetuatin»r inefficiency because they cannot do otherwise, they cannot improve upon ft because they have no thought in their empty heads. (Time Bell rings). Just two or three questions more, Sir.

How many agencies. Sir, at the last count, that is, this morning, were involved in the task of security in Delhi? Who is carrying them out? How many agencies? Please, Sir, do not let the Minister get away with an obfuscatory answer.

The sef »nd question: Where and hoW does the proliferation of the agencies end?

The third question: What is the staree of the much-vaunted NSO? Und*whose control is it? Is it with th* honourable Minister of State who is replying to the debate or is it with tha third honourable Minister of State whoa* absence is particularly manifest these days in Parliament?

SHRI P. CHIDAMBARAM: It it »

SHRI JASWANT SINGH: It is a very fair question and it is not for the honourable Minister of State to determine whether it is a fair comment or an unfair comment

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): The Chair caa determine.

SHRI JASWANT SINGH: Yes, taa Chair can determine. He can tell the Chair that he finds it as unfair.

Just two final questions, Sir. What ar* the rules with regard to the use of th* roads in the Capital? What are we to do as citizens when a stray VIP chooses to use any of the roads in Delhi? What rules are we, the citizens, then are obliged to obey? And would they please pub-. lish these rules so that we cooperate or are enabled to cooperate with them?

Finally, Sir,—and this is something which comes as a plea, and it is the final sentence from the hon. Ministers statement itself, which says:

"In the final analysis, security fa public places can be enhanced only with the active cooperation of the public...." etc. etc.

I would like to give the hon. Minister of State in assurance, and to the Government an assurance, that we would like to cooperate, not just fully, whole-heartedly, but actively. Will you please tell Oi how we are to cooperate, witi whom w* are to cooperate? Will you please tell us what rules obtain within which m have to cooperate, because cooperation Ia

a vacuum is not possible—. (*Time Bell rings*) And cooperation will inefficiency is certainly not possible.

MR. DEPUTY CHAIRMAN: Mr. Gurudas Das Gupta.

GURUDAS DAS GUPTA SHRI tWest Bengal): Sir, it is quite appropriate that we are discussing the law and order situation of the capital of our country when this morning we had a strike of the insurgency at the neighbourhood of the city. Let me, Sir, quote from today's newspaper. It is the Times of India. And on the front page there is a box news: "Woman stabbed to death". And in the course of the news it has been said that she was stabbed in the day-time when a large number of people who were residents of the area were present in their homes. This is how the situation in Delhi at the present moment is being describe. In my humble understanding, Delhi is not only the capital of Republic of India under the Prime Ministership of Mr. Rajiv Gandhi. But in my understanding, Delhi has become also the capital of the criminals of our country—not only for our country but may be for our neighbourhood also. And it has become a most sensitive point of conspiracy that is being hatched against our country itself. Sir, Ihe protection of the Prime Minister is very important and protection of the leading members of the ruling party is also very important. I do not grudge. Because Prime Minister has to be protected if the country is to be ruled. And since ihe country is to be ruled, the Prime Minister must live. I understand that. But the country consists not only of the Prime Minister sitting at the top; we have citizens of the country. The Prime Minister liappens to be the first citizen or the leader of the citizens of the country. Therefore, it is extremely necessary that the political and peaceful life of this capital is guaranteed by the administration. I do not speak of the strategic installations. Other speakers have been speaking on it. 1 should speak about the normal life, civic life, city life of Delhi.

Drug trafficking is on the rise. I hope the Minister who is in charge shall take

note of it. And drug trafficking is on th* rise also among the students. That day a student of 18 years was arrested and pat in Tihar Jail. Sir, if this thing is on th* rise to such an extent, it is a shame for country as Hundreds of our girl students had to go on strike to demand protection of their dignity and modesty. This b happening in the city of Delhi itself.

Thirdly, Sir, I am told, and it is also my experience that it is difficult to go out with a woman in the street in the night in some of the posh areas of Delhi. I have been told by some of our friend* in the other cities that they do not prefer to come to Delhi by night tarins becaus* on the way from the station to the residence they may be robbed. Actually one of our friends was robbed. It is actually a shame for the citizens of Tndian Republic, because their capital is so unprotected, not because Prime Minister Indira Gandhi was killed, not because a Member of Parliament was killed, but because the city life is so unprotected. And it is unprotected even after we have deployed such a large volume of personnel, polic* personnel, military personnel, and every thing there. There is everything there.

1.00 p.M. There is pomp and grandeur. There is everything except security. The Police is there. The Military is there But there is no security for the common man. Security may be there for Mr. Chidambaram. I don't grudge it. But there should be equal security for a worker »• the Delhi Textile Mill. I don't ask yo* to secure my life. That is for me to look after. But you must secure the life of the DCM workers. You must secure the life of the girl students studying in colleges.

MR. DEPUTY CHAIRMAN: Mr. Das Gupta, would you like to conclude now or at 5-00 P.M. when we take it up again?

SHRI GURUDAS DAS GUPTA: 1 will finish in two or three minutes. I myself have been a victim of this burglary. In the Vithalbhai Patel House, one day I came from the Airport, went to fl» house and put my baggage there. Then I came to Parliament. When I returned

[Shri Gurudas Das Gupta]

at 4-00 P.M., I found that my room was The lock was broken and there open. wns selective theft. Many things could have been taken away. They were not taken away. But some of the files relating to the corruption in public sector and private sector, some of which I raised in the House, were stolen. Police have not been able to trace them It was selective theft. This is till now I expect the hon. Minister the situation. ia charge of Home Affairs-There he more than one Minister and I expect it from the Minister who is present-to Iell us what concrete steps have been takea not only to protect the strategij installations and the life of the leading members of the Government, but to protect the lives of the citizens and to allow he citizens to carry on the normal activities in the late hours. I hope there is coordination between all the three Mini-It is a matter of shame that in Ihe city of Delhi, capital of India, peo-»le cannot move out in the way Somebody was speaking about 'Otes. Let me tell you, Mr. Deputy lairman, that people are going to lose onfidence in the Government who rules Delhi because it cannot protect the comnon life of the common people here. [here is going to be an erosion in your lopularity. You may take it or you may ioi take it. It ia the writing on the wail.

DR. RAJENDRA KUMARI BAJPAI: *fe* take the challenge.

SHRI GURDAS DAS GUPTA: I hope lis lady will have some patience to lisn to me. People will lose confidence if a Government cannot protect the lives! its citizens. Tt is no Government if it moot protect the lives of its citizens.

MR. DEPUTY CHAIRMAN- The ouse stands adjourned till 2.30.

The House then adjourned for lunch at three minutes past one of the clock.

The House re-assembled after lunch at thirty-three minutes past two of th* clock, The Vice-Chairman, Shri Pawan Kumar Bansal, in the Chair

ANNOUNCEMENT RE. GOVERN. MENT BUSINESS POR THE WEEK COMMENCING 28TH JULY, 1186.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SITARAM KESRI): Sir, with your permission, I rise to announce that Government Business in this House during the week commencing. 28th July, 1986, will consist of:

- 1. Consideration and passing of:
- (a) The Repealing and Amending Bill, 1986.
- (b) The Essential Commodities (Amendment) Bill, 1986.
- 2. Consideration and passing of tha following Bills, as passed by Lok Sabha:
 - (a) The Industrial Development Bank of India (Amendment) Bill, 1986.
 - (b) The Industrial Finance Corporation (Amendment) Bill, 1986.
 - (c) The Sales Promotion Employees (Conditions of Service) Amendment Bill, 1985.
 - (d) The Dock Workers (Safety, Health and Welfare) Bill, 1985.
- 3. Discussion on the Resolution seeking disapproval of the Commissions of Inquiry (Amendment) Ordinance, 1986 and consideration and passing of the Commissions of Inquiry (Amendment) Bill, 1986, aa passed by Lok Sabha.